

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 173 of 1995

Thursday, this the 9th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. KX Joseph,
Kochuveetttil,
Perumanoor,
Kochi-682 015. .. Applicant

By Advocate Mr. PS Nandanam

Vs.

1. The Post Master General,
Central Region,
Kochi-682 016.

2. Assistant Superintendent
of Post Offices,
Fort Kochi, Kochi-682 001.

3. The Divisional Employment Officer,
Ernakulam.

4. Mary Cherian,
Palakkappilly,
Perumanoor,
Kochi-682 015. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, Senior Central Government
Standing Counsel (R1&2)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

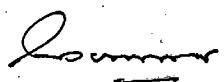
Applicant complains that fourth respondent has been chosen
for the post of Extra Departmental Packer in the Perumanoor
Post Office, ignoring his superior claims. It is not for this
Tribunal to make a comparative evaluation of the merits of
candidates. Applicant submits that A-2 representation has been
made to first respondent voicing his grievances. It is for the

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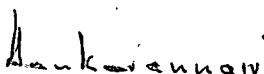
first respondent to look into the matter and take such action as he deems appropriate. We make it clear that we have not expressed any opinion on the merits.

2. The application is disposed of as aforesaid. No costs.

Dated the 9th February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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